

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.838
TO BE ANSWERED ON 23RD JULY, 2021**

INCREASING OF RETIREMENT AGE OF DOCTORS

838. SHRI BHAGIRATH CHOUDHARY:

Will the Minister of **AYUSH** be pleased to state:

- (a) whether the Government has implemented the decision regarding raising the age of retirement of all the doctors including Allopathy and AYUSH from 60 to 65 years, if so, the details thereof including the orders issued in this regard;
- (b) whether the entire control and funding of National Institute of Ayurveda, Jaipur and other autonomous institutions under Government of India are being looked after by his Ministry;
- (c) if so, whether the Government intends to raise the age of retirement of AYUSH doctors (teachers and doctors) working with the National Institutes of Ayurveda, Jaipur and other autonomous institutes under Administrative Control of AYUSH Ministry from 60 to 65 years; and
- (d) if so, the time by which it is likely to be decided and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(DR. MUNJPARA MAHENDRABHAI)**

(a): Yes, the superannuation age of General Duty Medical Officers of Central Health Service, Non-Teaching and Public Health sub cadres has been enhanced by the Ministry of Health & Family Welfare w.e.f. 31.05.2016. Subsequently, the Ministry of AYUSH enhanced the age of AYUSH physicians w.e.f. 24.11.2017 in pursuance of the decision of Union Cabinet meeting dated 27.09.2017. The links of the orders dated 31.05.2016 and 24.11.2017 are <https://main.mohfw.gov.in/sites/default/files/32025322481464694567.pdf> and <https://cdn.ayush.gov.in/wp-content/uploads/2021/07/24-11-2017.pdf> respectively.

(b): Yes.

(c) to (d): A consolidated proposal for increasing the superannuation age of teaching and non-teaching faculties of National Institutes under Ministry of AYUSH up to 65 years has been sent to Ministry of Health and Family Welfare for further action.